

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1943
ANSWERED ON:21.07.2004
NEGLIGENCE IN SAFDARJUNG HOSPITAL
Singh Dr. Ajit Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware that eight babies died within three days in Safdarjung Hospital due to negligence;
- (b) if so, the details thereof; and
- (c) the action taken/proposed to be taken by the Government in the matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (c): In Safdarjung Hospital the deaths in babies are attributed to multiple serious diseases like acute Hepatic Failure, Pneumonia, Severe Dehydration and Shock, serious CNS infections, Encephalitis etc. Most of the deaths occurred within 48 hours of the admission and are indicative of the seriousness of the disease with which the patient reported in the Hospital. There is no negligence in providing the medical treatment to the babies in Safdarjung Hospital.